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Government of India
Ministry of Finance
(Department of Revenue & Insurance)

.....

New Delhi, the 31st December, 1971.

NOTIFICATION
INCOME TAX

No. 401 (F.No. 404/195/71-ITCC): In exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises Shri P.S. Rao who is a Gazetted Officer of the Central Government to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with immediate effect.

Sd/-

(A.K. Nasta)


Under Secretary to the Government of India.

The Manager,
Govt. of India Press,
New Delhi.

No. 401 (F.No. 404/195/71-ITCC):

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